NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 337/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Demech Power & Engineering Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

1 CA Nitin Guta Authornied Representation for the Petitioner

ORDER

CSP 337/230-232/NCLT/MB/MAH/2017 CSP 338/230-232/NCLT/MB/MAH/2017

List this matter on 6.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)